

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-62/2023/5983/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Director, Judicial Academy,
Assam.

Dated Guwahati, the ^{18th} July, 2024.

Sub:- **Casual leave.**

Ref:- Your letter dated 02.07.2024.

Sir,

With reference to the above, I am directed to inform you that Smti. Jyotisikha Choudhury, Deputy Registrar (Judicial), Gauhati High Court, Guwahati presently undergoing Induction Training at Judicial Academy, Assam has been granted **casual leave on 01.07.2024**, as prayed for.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-62/2023/5984-5985/A, dated , 18-07-24

Copy to:

1. Smti. Jyotisikha Choudhury, Deputy Registrar (Judicial), Gauhati High Court, Guwahati.
- ✓ 2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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